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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

NEW DELHI, the 21st November., 1979

NOTIFICATION

INCOME TAX

No.3074 (F.No.203/185/78-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

UNITED PLANTER'S ASSOCIATION OF SOUTH INDIA, COONGDR.

This notification is effective for a period of 3 years from 1.4.79 to 31.3.1982.

Sd/-

(J.P.SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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4. Indian Council of Agricultural Research, Krishi Bhawan, New Delhi. with reference to their letter F.No.37(3)/75-CDN,TECH dated 19th August, 1979, with one spare copy for the party.
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AUTHORISED FOR ISSUE

S.C. Prasad

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